

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 84(ND)16

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Sandeep Bansil V/s. M/s. Nexgen Manpower
Services Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Counsel for the Petitioner

For the Respondent: Mr. Palash Taing, Advocate for R-1 to R-3.

ORDER

Ld. Counsel for the Petitioner prays for adjournment.

Last opportunity is granted to both the parties who have been seeking adjournments on the previous dates.

Be listed on 2nd February, 2018.

Sd/-

**(S. K. Mohapatra)
Member (T)**

Sd/-

**(Ina Malhotra)
Member (J)**